

MR. SPEAKER: It is all closed now.

श्री मधु लिमये : मेरा व्यवस्था का प्रश्न है । मैं क्लेरीफिकेशन चाहता हूँ ।

सभ्यस्य महोदय : जी नहीं ।

SHRI MADHU LIMAYE: Under what rule are you preventing me?

MR. SPEAKER: This is not a continuing process. This is the third or fourth time you are getting up. No points of order. I have heard enough.

श्री अटल बिहारी वाजपेयी : अगर वे बार बार गलत कहेंगे तो हम खडन नहीं करेंगे? क्या व्यवस्था का प्रश्न आप हमें उठाने नहीं देंगे ।

SHRI MADHU LIMAYE: Why no point of order? Under what rule are you preventing me?

MR. SPEAKER: I gave enough chances to all. This is a never-ending debate.

कुछ माननीय सदस्य 'वाइंट प्राफ़ आउडर ।

MR. SPEAKER. No; no more points of order.

SHRI MADHU LIMAYE: You are violating the procedure. I am on a point of order.

SHRI PILOO MODY: There is nothing in the rules under which you can prevent it.

SHRI MADHU LIMAYE: You are violating the procedure.

MR. SPEAKER: This is only to waste the time of the House. I think the points of order are just obstructions. Once, twice, thrice, four times they are coming up. At this rate, this will make it endless debate. I am not going to allow it.

SHRI PILOO MODY: You can change the procedure. But there is nothing in the rules to support you.

MR. SPEAKER: I am not allowing any more points of order.

श्री मधु लिमये : सदन की कार्यवाही नियमों के अनुसार चलनी चाहिए । प्राप बार बार नियमों को तोड़ते हैं, नियमों को मजबूत बनाया जा —

SOME HON. MEMBERS: No, no.

MR. SPEAKER: No more points of order. (Interruptions)

SHRI SHYAMNANDAN MISHRA: Is it proper for the Minister to refer to the press report and compare it with the record here when I made a clear statement yesterday that the tape does include it? The hon. Minister referred to the press having heard it. Is it proper for him to do so after I made a clear statement saying that the tape does include it? The main thing is whether he denies having recorded that minute on that date. What does he say about it? Let him say. Does he deny having recorded it on that day? (Interruptions).

MR. SPEAKER: Shri Pranab Kumar Mukherjee.

12.58 hrs

PAPERS LAID ON THE TABLE

PARTS X AND XI OF REPORT OF CONTROLLER AND AUDITOR GENERAL OF INDIA FOR 1970-71—UNION GOVERNMENT (COMMERCIAL)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE): I beg to lay on the Table a copy of the following parts (Hindi version) of the Report of the Controller and Auditor General of India

for the year 1970-71—Union Government (Commercial), under article 151(1) of the Constitution:—

Part X—Appraisal of the working of the Indian Drugs and Pharmaceuticals Limited.

Part XI—Appraisal of the working of the Hindustan Antibiotics Limited. [Placed in Library. See No. LT-8732/74]

COAL MINES (FOURTH AMNDT) REGULATIONS, 1974, EMPLOYEES' P.F. (9TH AMNDT.) SCHEME, 1974 AND ANNUAL REPORT OF EMPLOYEES' P.F. AND FAMILY PENSION SCHEMES FOR 1972-73

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): I beg to lay on the Table—

1. (i) A copy of the Coal Mines (Fourth Amendment) Regulations, 1974 (Hindi and English versions) published in Notification No. G.S.R. 1197 in Gazette of India dated the 9th November, 1974, under sub-section (7) of section 59 of the Mines Act, 1952.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Notification. [Placed in Library. See No. LT-8733/74].

2 A copy of the Employees' Provident Funds (Ninth Amendment) Scheme, 1974 (Hindi and English versions) published in Notification No. GSR 1255 in Gazette of India dated the 23rd November, 1974, under sub-section (2) of section 7 of the Employees' Provident Funds and Family Pension Fund Act, 1952.

3. A copy of the Annual Report (Hindi and English versions) on the working of the Employees' Pro-

vident Fund and Family Pension Schemes for the year 1972-73. [Placed in Library. See No. LT-8734/74].

SHRI MADHU LIMAYE (Banka): On a point of order.

MR. SPEAKER: No more points of order. That is closed.

श्री अटल बिहारी वाजपेयी : (स्वामियर) : अध्यक्ष महोदय, आप ने अफमरो के नोटिंग के बारे में श्री ललित नारायण मिश्र में सवाल पूछा था ।

13 hrs.

MR. SPEAKER Whatever he said, he said

(Interruptions)

श्री अटल बिहारी वाजपेयी : लेकिन आप ने पूरा जवाब प्राप्त नहीं किया ।

MR. SPEAKER: Whatever it is, it is closed after the Minister's statement.

श्री अटल बिहारी वाजपेयी : वह आप को भी गुमराह कर रहे हैं ।

श्री मधु लिमये : वेग स्पष्टीकरण का सवाल है ।

MR. SPEAKER: No more points of order. We proceeded to item No. 5.

SHRI ATAL BIHARI VAJPAYEE: Will you allow the Minister to mislead the Chair?

(Interruptions)

MR. SPEAKER: No, please. Secretary-General.